

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2579

ANSWERED ON:17.08.2011

PRIMARY AND HIGHER EDUCATION FOR TRIBAL STUDENTS

Bhagat Shri Sudarshan

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

(a) whether the Government proposes any schemes so that the education at primary and higher level could be easily accessible to student of tribal areas of the country; and

(b) if so, the details thereof including the funds earmarked for the said schemes during the last three years including the current year, year-wise, region-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(DR. D. PURANDESWARI)

(a) Yes Sir, the Government has launched various schemes so that the education at primary and higher level could be easily accessible to student of tribal areas of the country.

(b) At Primary and Secondary stage there are Schemes which have significant bearing on Educational development of Scheduled Tribes. These Schemes are Early Childhood Education (ECE), Sarva Shiksha Abhiyan (SSA), The Right of Children to Free and Compulsory Education (RTE) Act, 2009, Mid Day Meal Scheme, Rashtriya Madhyamik Shiksha Abhiyan, Scheme for Setting up of 6000 Model Schools at Block Level as benchmark of excellence and Saakshar Bharat.

In Higher Education, University Grants Commission (UGC) implements various schemes for educational empowerment of Scheduled Tribes such as Standing Committee on Scheduled Castes and Scheduled Tribes, Establishment of SC/ST Cells in Universities, Remedial Coaching at UG/PG level for SC/ST students, Coaching Classes for SC/ST candidates for preparation for National Eligibility Test (NET), Post-Graduate Scholarships for Students belonging to SCs/STs/ Minorities, Rajiv Gandhi National Fellowships for SC/ST, Post-Doctoral Fellowships for SC/ST. UGC has also issued guidelines to Universities and Colleges for implementation of reservation policy of Government of India. Apart from this, 7.5% reservation in admission of the students belonging to the Scheduled Tribes in Central Educational Institutions established, maintained or aided by the Central Government has been provided under Central Educational Institutions (Reservation in Admission) Act, 2006. Central Educational Institutions such as Indira Gandhi National Tribal University, Amarkantak and Several Central Technical Education Institutions and Universities have been established in North Eastern Region which has major concentration of tribal. In addition to this many other Schemes such as Scheme of Interest subsidy on education loans, opening of Central Universities & Central Educational Institutions like IITs, IIMs, IIITs in uncovered areas, Schemes of Expansion of Polytechnic Scheme of setting up of 374 model colleges in districts having GER for higher education less than the national average have also been undertaken by the Ministry of HRD.

Ministry of Tribal Affairs has also launched many schemes which supplement the efforts of Ministry of HRD. The details of such schemes and expenditure incurred during last 3 years are given below:

(Rs. in Crore)

S. Name of the Scheme 2008-09 2009-10 2010-11 2011-12  
No.

BE Exp. BE Exp. BE Exp BE

1. Establishment of Ashram Schools in Tribal Sub Plan Areas 30.00 30.00 41.00 41.00 75.00 65.00 75.00

2. Post Matric Scholarship for ST students 248.00 225.86 270.95 270.87 556.03 556.03 677.50

3.	Hostels for ST girls and boys	66.00	65.00	64.00	64.00	78.00	78.00	78.00
4.	Upgradation of Merit of ST students	2.00	0.73	2.00	0.50	2.00	0.72	1.50
5.	Top Class Education for ST students	10.00	1.22	4.00	1.75	2.50	5.00	5.00
6.	Rajiv Gandhi National Fellowship for ST students	32.00	31.03	45.03	30.03	75.03	60.69	62.00
7.	National Overseas Scholarship for ST students	2.00	0.01	0.50	0.31	1.00	0.30	1.00
8.	#Grant under Article 275(1) of the constitution (construction of Eklavaya Model Residential Schools which a component in this scheme)	416.00	339.78	1000.00	399.10	1046.00	999.88	1197.00

# Grant under article 275(1) of the Constitution, grants are also released for Eklavaya Model Residential Schools (EMRSs) from class 6 to 12 for providing quality education to ST students in addition of other purposes.

The Ministry of HRD has started earmarking of fund under Tribal Sub Plan (TSP) from the current financial year only, therefore, the separate fund allocation under TSP for previous years are not available. The allocation of funds under TSP for various schemes during the current financial year (2011-12) is at Annexure- I.